

AFFAIRS (SHRI EDUARDQ FALEI-RO): (a) and (b) The US Government, in June, 1992, notified a list of countries to which no American company can export any product without licence if it has reason to believe that the product will be used for missile design, development, production and use. The list includes India. Other countries in the list are Brazil, China, Iran, North Korea, Pakistan, South Africa & Middle East. This notification is a measure to tighten export controls in due course.

(c) Government regret the US decision. Our space and missile programmes are nationally accepted policies. Government are resolved to achieving self-reliance in both these areas of high technology.

Cases Pending with Regional Passport Offices

184. SHRI DEBABRATA BISWAS: Will the Prime Minister be pleased to state:

(a) what is the number of cases pending with Regional Passport Offices for issue of passport (region-wise);

(b) whether there is any time limit prescribed to issue a passport and;

(c) if so, the cases where such time limit has not been adhered to?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) The total number of passport applications pending with 22 Passport Offices in India is 1194655. The region-wise statement is attached (*See below*)

(b) The Government endeavour has been to ensure that passport applications are processed and passports issued within 4-6 weeks.

(c) The total number of cases pending beyond the period of 4 weeks at all Passport Offices is 9,41,781.

Statement

No.	Station	Passport Applications Pending As on 19.6.92
1.	Ahmedabad	41,028
2.	Bangalore	30,951
3.	Bareilly	18,319
4.	Bhopal	3,909
5.	Bhubaneswar	1,668
6.	Bombay	63,19H
7.	Calcutta	20,085
8.	Chandigarh	77,709
9.	Cochin	1,50,072
10.	Delhi	31,331
11.	Goa	3,807
12.	Guwahati	2,544
13.	Hyderabad	99,075
14.	Jaipur	72,246
15.	Jalandhar	92,072
16.	Kozhikode	1,42,199
17.	Lucknow	65,301
18.	Madras	78,818
19.	Nagpur	1,588
20.	Patna	35,67
21.	Trichy	1,12,783
22.	Trivandrum	58,348
		11,94,655